

Shri Shree Narayan Das: May I know whether, as a result of the participation and the various papers read there, India has been able to get any new technique from any other country which can be utilised in our country for our benefit?

Dr. Ram Subhag Singh: As the House knows, our experts usually got their training in foreign countries, and so most of the techniques that are used in foreign countries are being worked out here, particularly at the Forest Research Institute, Dehra Dun. And that Institute is one of the most important centres for the subject in the world. And so, I can not say that at that particular conference something was discussed which has not been worked out here.

Shri Shree Narayan Das: From the statement it appears that two papers, one on the utilisation of bamboos and one on low cost structures were presented. I would like to know whether any study has been made, and any new scheme is likely to be produced as a result of these papers which were read there?

Dr. Ram Subhag Singh: Yes, Sir. We are treating the bamboo there, and there is a regular department at the Forest Research Institute, Dehra Dun, for both these items, and we will expand the programme in the light of the study.

Shri S. N. Chaturvedi: In the statement it is said that certain efforts have been made to develop fire-resistive-composition. May I know if anything has been developed to make the ordinary straw that is used in thatch in the villages fire-resistant?

Dr. Ram Subhag Singh: Yes, Sir. Research on this is also carried on at Dehra Dun.

Shri S. N. Chaturvedi: What is the result?

Dr. Ram Subhag Singh: We have met with some success in this field also.

Shrimati Savitri Nigam: May I know what steps have been taken regarding the development of non-destructive tests on timber, and whether any research had been made in our country previous to this?

Dr. Ram Subhag Singh: Yes, Sir. We have done a good deal of research, because the whole study is in regard to eliminating the destructive elements of timber, and that is being done at Dehra Dun.

Shri Sham Lal Saraf: As the Government is aware, we have a working plan for rotation and felling of coniferous trees over 100 years, whereas in Europe the period has been considerably reduced. May I know if an attempt has been made at the technical level to see if we can also reduce this period?

Dr. Ram Subhag Singh: We are trying in this direction, and I shall take advantage of the suggestion made by the hon. Member.

Indonesian Air Restriction on Air India

*608. **Shri Yashpal Singh:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that Indonesian Government have imposed air restrictions on the Air India in so far as carrying of Malayasia people is concerned;

(b) if so, the reaction of Government thereto; and

(c) the action taken in the matter?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): (a) to (c). The Indonesian Government has imposed a ban on the movement of all categories of traffic between Indonesia and the Malaysian Federation. The order applies to all air carriers operating into and out of Indonesia, including Air India. All Air India stations have been advised to abide by the restrictions imposed by the Government of Indonesia and refrain from carrying traffic between

Singapore and Jakarta in both directions.

श्री यशपाल सिंह : क्या सरकार ने इंडोनेशिया से इस के कारण जानने की कोशिश की है? अगर हां तो वे क्या कारण हैं? और अगर जानने की कोशिश नहीं की तो सरकार इस मामले में क्या कदम उठाएगी?

श्री मुहोउद्दीन : यह एक पोलिटिकल सवाल है। इंडोनेशिया और मलेशिया के दरम्यान झगड़ा है, यह उसी का नतीजा है। इसमें कोई खास तौर पर जानने की जरूरत नहीं है, हमको मालूम है।

श्री यशपाल सिंह : क्या मलेशिया से आपको कोई प्रोटेस्ट हासिल हुआ है?

श्री मुहोउद्दीन : क्योंकि यह दुकम हर एयरलाइन के मुतालिक है, इसलिए कोई प्रोटेस्ट की जरूरत नहीं थी।

Shri Hari Vishnu Kamath: With regard to the action taken by Indonesia, has Government reason to believe that the hidden hand of China is discernible behind this, and if so, does Government propose to impose similar restrictions in respect of Chinese passengers carried by Indonesian airliners calling at Indian airports? If the answer is in the negative, what is the reason therefor?

Shri Mohiuddin: I am not sure of the hidden hand. I am not aware of it. As far as the Chinese passengers are concerned, I have no knowledge of it.

Mr. Speaker: Because that hidden hand is not discernible to the Minister, he need not take any action.

Shri Hari Vishnu Kamath: That is for the first part of the question. You have understood very well. You were smiling when he answered like that. I want to invoke your powers in the national interest against the Government.

Mr. Speaker: That is a weakness with me that when I see a Member smile, I also begin to smile.

Shri Hari Vishnu Kamath: Thank you very much for your reciprocal gesture.

My question was whether Government propose to impose similar restrictions in respect of Chinese passengers carried by Indonesian airliners calling at Indian airports.

Mr. Speaker: But that was dependent upon whether the hidden hand of China was discernible or not.

Shri Hari Vishnu Kamath: It was not dependent, it was independent.

Shri Mohiuddin: There is no Indonesian airline coming to India. So, there is no question.

Shri Hari Vishnu Kamath: Indonesian airliners touching Indian airports. None at all?

Mr. Speaker: Order, order. This controversy should not be carried on.

Shri Hari Vishnu Kamath: I would ask for a half-hour discussion, but there is no time for it.

Shri Kapur Singh: May I know whether any similar restrictions, whether on surface or aircraft are in the offing in relation to what has been recently christened as the Indonesian Sea?

Shri Mohiuddin: I do not think so.

Shri Warior: May I know whether Government has taken up this matter with the Indonesian Government to see to it that facilities are given at least to India?

Mr. Speaker: He has answered that.

Shri Kapur Singh: The hon. Minister failed to catch the innuendo in my question.

Mr. Speaker: There ought not to be any innuendo in a question. That is what our rules require.

Shri Kapur Singh: The implication, the basic implication of my question, namely whether this Government would accept in this eventuality that the Indian sea may be controlled as

Indonesian Sea—that is what I want to know.

Shri Mohiuddin: The hon. Member is referring to the Indian Ocean, of which the name is reportedly changed by Indonesia. This is about air. No name has been changed for the air space over Indonesia.

कृषि उत्पादन

+

- * ६१०. { श्री प्रकाशबीर शास्त्री :
 श्री शिवपूति स्वामी :
 श्री रामेश्वरानन्द :
 श्री प्र० चं० बरूआ :
 श्री प्र० रं० चक्रवर्ती :
 श्री पे० वैकटामुन्दबया :
 श्री ईश्वर रेड्डी :
 श्री झ० क० गोपालन :
 श्री इश्वर नायक :
 श्रीमती सावित्री निगम :
 श्री कोल्ला बंकेया :
 श्री म० ला० द्विवेदी :
 श्री स० चं० सामन्त :
 श्री ब० कु० दास :
 श्री बी० चं० शर्मा :

क्या याद तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कृषि उत्पादन बढ़ाने के लिए कुछ नई योजनाएँ तैयार की गई हैं ;

(ख) यदि हाँ, तो इनको कब तथा किस रूप में क्रियान्वित किया जायेगा ;

(ग) क्या सरकार का विचार तृतीय पंचवर्षीय योजना में निर्धारित खाद्य उत्पादन के लक्ष्यों को पूरा करने के लिए कोई विशेष कदम उठाने का है ; और

(घ) यदि हाँ, तो यह कब तक संभव हो सकेगा ?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (d). A state-

ment giving the required information is laid on the Table of the House.

STATEMENT

(a) and (b). Schemes for intensification of rice, millets and pulses, cotton, oilseeds, sugarcane and fruits and vegetables were drawn up and sent to the States for implementation. These schemes envisage concentration of developmental efforts in the selected areas possessing potentialities for optimum development by way of irrigation facilities or assured rainfall. Basically, the developmental efforts proposed are the same, namely, extended use of irrigation, improved seeds, fertilisers and manures, plant protection measures, improved implements, and popularisation of more productive techniques of crop production. The State Governments have started implementing these schemes in the selected areas.

Recently, jute growing States have also been requested to take up a Centrally sponsored scheme for improvement of quality and yield per acre of jute. For this purpose, an amount of Rs. 3 crores has been provided in the Central Plan of the Ministry of Food and Agriculture for giving medium term loans to the jute growing States during the remaining period of the Third Plan.

(c) and (d). In addition to undertaking the programme for intensive cultivation, the State Govts. have been requested to raise the targets for minor irrigation, soil conservation and dry farming programmes and accelerate the tempo of these programmes during the remaining period of the Third Plan. Increased allocations are being made from year to year for these programmes. Administrative arrangements for distribution of larger quantities of supplies, such as, fertilisers, improved seeds and popularisation of improved agricultural implements and other practices, such as plant protection, etc. are also being streamlined. Closer attention is being paid to problems of administrative